

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA
UNSTARRED QUESTION NO.464
ANSWERED ON 6 FEBRUARY, 2023**

UTILISING CSR FUNDS OF ONGC

464 Shri S. Kalyanasundaram:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government plans to utilise CSR funds of ONGC for the upcoming South Indian Kumbh Mela called as MAHAMAHAM, to be held in 2028, for the upgradation of basic civic amenities such as beautification of the areas around the temples, building of choultries and dharamshalas for the pilgrims, upgradation of railway stations, bus stands and other public transport, hospitals, PHC etc., the details thereof; and

(b) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

(a)&(b) Corporate Social Responsibility (CSR) is a Board-driven process and the Board of the Company is empowered to plan, approve, execute and monitor the CSR activities of the company based on the recommendations of its CSR Committee. Oil & Gas Public Sector Undertakings (PSUs) undertake CSR activities under the heads identified under Schedule VII of the Companies Act, 2013 with special focus on Health (Nutrition, Sanitation, and Drinking Water), Education, Skill Development, Rural Development, Women Empowerment, Environment Oriented Initiatives and Care for the Elderly & Differently-abled Persons.
